

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/182/2016
NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others
NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. R. VIDHYA SHANKAR ADV. for Petitioners R. Vidhya Shankar
2. Paritha Venkateswaran
for
Thiriyambak Kannan Counsel for
R2 & R3

Ratze

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that talks between the parties for settlement are in progress and prayed time for reporting the final outcome of the same. Time extended at request. Put up on 20.09.2017 at 10.30 A.M.

Member (Judicial)

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